

standards of emission from motor vehicles. So far 10 States and two Union Territories have amended the Motor Vehicles Rules and notified vehicular emission standards.

- (ix) Campaigns have been launched to create public awareness and control of pollution from vehicles in Bombay, Delhi, Calcutta and Madras.
- (x) Legal action is taken against the defaulting units under the relevant Acts.
- (xi) The Air (Prevention and Control of Pollution) Act, 1981 has been amended to provide deterrent penalties for violation of the Act.

Findings for Jaydeep Singh Committee

6127. SHRI R.P. DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether an inquiry Committee headed by Shri Jaydeep Singh of the Indian Institute of Public Administration was set up to investigate into the affairs of the Archaeological Survey of India; and

(b) if so, the findings of the Committee?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRI L.P. SHAHI): (a) and (b). No such inquiry committee was set up. However, Department of Culture have entrusted a consultancy assignment to the Indian Institute of Public Administration for examining the existing organisational structure, administrative set up and staffing patterns for giving suitable recommendations in respect of three organisations, namely, archaeological Survey of India, Anthropological Survey of India and National Museum. The report of I.I.P.A. is awaited.

[*Translation*]

Sports Complex at Sagar

6128. SHRI NANDLAL CHOUDHARY Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total amount to be spent on sports complex in Sagar (Madhya Pradesh)

(b) the time by which construction work would be started; and

(c) the details of the works to be done and the amount likely to be incurred on them separately?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c) Govt. of Madhya Pradesh approached the central Govt. for financial assistance for construction of a Sports Complex at Sagar Madhya Pradesh at an estimated cost of about Rs. 81 lacs. The central assistance of Rs. 15 lacs has been approved and out of which an amount of Rs. 7.50 lacs has so far been released for the construction of the project. While applying for central assistance, the Govt. of Madhya Pradesh has indicated that the project would be completed in two years time. The State Govt. of Madhya Pradesh has not so far intimated the progress of work on the project.

Catering Stalls etc. on platforms on Bhopal and Jhansi Divisions

6129. SHRI NANDLAL CHOUDHARY Will the Minister of RAILWAYS be pleased to state:

(a) the number of contractors of catering stalls, tea/coffee stalls, fruit, toy and